

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3532
ANSWERED ON:29.07.2009
VISA FOR IMMERSION OF MORTAL REMAINS
Bairwa Shri Khiladi Lal

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Hindus living in Pakistan have not been issued visa for immersion of mortal remains in India;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) to (c) Visas are issued to Pakistan nationals in terms of the 1982 Visa Agreement between India and Pakistan. Pakistani nationals are eligible to be issued visas, including for religious purposes, subject to the satisfactory fulfilling of requirements listed in the application form and on completion of verification procedures.